

Drop-out students after primary and secondary level

2839. SHRI T. K. RANGARAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of drop-out students after primary level and secondary level in the years 2013-14, 2014-15 and 2015-16 respectively, State-wise;

(b) the reasons for such huge number of drop-out students; and

(c) the steps being taken by Government to reduce the number of drop-out students?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) As per Unified District Information System for Education (U-DISE) maintained by National University of Education Planning and Administration (NUEPA), State-wise, details of average annual drop-out rates of students at primary and secondary levels during 2013-14 and 2014-15 are given in the Statement (*See below*).

(b) The reasons of dropping out/discontinuance, *inter alia*, include lack of availability of schools in the neighbourhood, lack of adequate infrastructural facilities like drinking water and toilets etc., poverty and financial constraints, migration of families and children engaged in household work.

(c) The Central Government is implementing several schemes in collaboration with State Governments to ensure educational development. The Sarva Shiksha Abhiyan (SSA) Programme provides a number of incentives to encourage enrolment and retention and to reduce dropout of children in schools. These include enhancing access to primary, upper primary and secondary schools, strengthening school infrastructure like school building, additional classrooms, toilets, drinking water facilities etc., improving the Pupil-Teacher Ratio (PTR) as well as strategies for gender positive textbooks, gender sensitization of teachers and educational administrators. In addition, 3602 Kasturba Gandhi Balika Vidyalayas or residential schools for girls belonging predominantly to the SC, ST, OBC and minorities at upper primary level in educationally backward blocks of the country have been set up. The Mid Day Meal Scheme is also being implemented with a view to enhance enrolment and retention of children in schools. Further, the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) which has been launched for universal access to secondary education, aims at removing gender and socio-economic disparities in access to education.

Statement*State-wise details of Drop-out students after primary and secondary level*

(%)

State/UT	Primary Level		Secondary Level	
	2013-14	2014-15	2013-14	2014-15
1	2	3	4	5
Andaman and Nicobar Islands	0.68	1.21	5.56	7.20
Andhra Pradesh	3.18	4.35	12.72	12.65
Arunachal Pradesh	15.16	10.89	12.93	14.49
Assam	6.24	7.44	26.77	30.43
Bihar	-	2.09	30.14	25.33
Chandigarh	-	-	-	-
Chhattisgarh	4.14	1.42	14.86	23.41
Dadra and Nagar Haveli	-	1.57	24.41	28.59
Daman and Diu	-	0.85	11.52	19.86
Delhi	-	-	5.32	8.90
Goa	-	0.20	7.96	9.58
Gujarat	0.74	0.76	13.55	21.61
Haryana	1.29	0.41	8.98	12.51
Himachal Pradesh	0.45	0.46	8.37	9.09
Jammu and Kashmir	6.30	5.46	17.33	15.36
Jharkhand	7.21	6.41	18.50	23.15
Karnataka	2.97	2.32	39.92	27.57
Kerala	-	-	9.45	14.46
Lakshadweep	2.50	-	7.68	8.03
Madhya Pradesh	6.11	10.14	13.63	26.47
Maharashtra	0.97	0.55	16.20	14.47
Manipur	9.86	18.00	9.75	13.81
Meghalaya	10.14	10.34	26.03	24.75
Mizoram	24.11	12.96	21.42	18.70
Nagaland	7.07	19.41	26.51	35.11

1	2	3	4	5
Odisha	3.56	2.94	49.86	49.48
Puducherry	0.34	0.66	15.21	14.24
Punjab	1.99	1.29	9.80	8.83
Rajasthan	7.97	8.39	13.65	18.77
Sikkim	3.60	4.57	9.23	12.89
Tamil Nadu	4.06	0.46	10.20	12.20
Telangana	-	5.81	-	17.43
Tripura	2.22	3.58	25.50	25.09
Uttar Pradesh	10.28	7.08	-	7.30
Uttarakhand	1.16	3.07	9.68	8.70
West Bengal	6.30	2.91	17.30	18.34
ALL INDIA	4.67	4.34	14.54	17.86

Allotment of land for Jawahar Navodaya Vidyalaya in Goa

2840. SHRI SHANTARAM NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the land allotted to Jawahar Navodaya Vidyalaya (JNV) in Valpoi in North-Goa is involved in legal tangle;

(b) how much land was allotted to JNV, notification/circular issued for the purpose and the date thereof;

(c) the issues involved in the allotment of land;

(d) whether Government proposes to have any amicable settlement with respect to the land; and

(e) what efforts have been made in this regard and result of any talks held with respect to the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) Yes, Sir.

(b) The Revenue Department, Government of Goa, *vide* letter dated 14.9.1989, had allotted 1,17,950 square metres of land for Jawahar Navodaya Vidyalaya (JNV), Valpoi, North Goa.